

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 21st March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr.C.S. Vaidyanathan, Sr.Adv.,
Mr. Piyush Joshi, Adv.,
Mr. Aspi Kapadia, Adv.
Ms. Sumiti Yadava, Adv.
Mr.Simon Benjamin

Counsel for the Respondent(s): Mr. Saurav Aggrwal, Adv.
Mr. Rakesh Dewan, Adv. for PNGRB

ORDER

We have heard the Learned Senior Counsel for the Appellant as well as the Learned Counsel for the Respondent.

Post the matter for order in IA No.41 of 2013 on 22.03.2013 at 4.30 P.M.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt